

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD
CIRCUIT SITTING AT NAINITAL**

This is the 19TH day of **DECEMBER, 2018**.

TRANSFER APPLICATION NO. 331/0004/2017

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR MOHD JAMSHED, MEMBER (A)**

1. Gopal Nath Goswami, S/o Mr. Ravi Nath Goswami, R/o Village Ranibagh, P.O. Ranibagh, District Nainital.
.....Applicant.

VERSUS

1. Chief Postmaster General, Department of Postal & Telegraph, Government of India.
2. Pravar Adhikshak, Postoffice Nainital Region, Nainital.
3. Assistant Superintendent Post office Haldwani, District Nainital.
.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri R S Bisht

O R D E R

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

List revised.

2. None present for the applicant.
3. On the last date also, i.e., 27.11.2018, no body was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this TA.
4. Accordingly the TA is dismissed in default and for non prosecution.

**(MOHD JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..